

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 160 of 2012

Dated : 17th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Reliance Infrastructure Ltd.

..... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Buddy A Ranganadhan for R-1
Mr. Sakya Singha Chaudhuri
Ms. Prerna Priyadarshini
for Tata Power

ORDER

Post the matter for hearing on **28.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson